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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 9566 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge (I/C),
Jorhat

Dated Guwahati, the 19th September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. JJA/9090/2023, dated 08.09.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Sultana Nasrin, Judicial Magistrate First Class, Jorhat has been allowed to avail LTC for the block period of 2022-2025, to travel to Goa via Guwahati and Lucknow (From Jorhat to Guwahati by train and from Guwahati to Lucknow through flight and Lucknow to Guwahati through flight) and return from Goa to Jorhat via Delhi and Guwahati (Goa to Delhi through flight, Delhi to Guwahati through flight and from Guwahati to Jorhat through flight), along with her husband Shri Nazmul Islam and daughter Smti. Nayerah Elany, w.e.f. 18.10.2023 to 24.10.2023, by the shortest possible route, as per existing Rules.

Smti Nasrin has also been allowed to draw 80% advance payment of the total anticipated expenditure towards the LTC.

Smti. Sultana Nasrin may be informed accordingly.

Thanking you,

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9566-9570 /A.

Dated 19th Sep, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Sultana Nasrin, Judicial Magistrate First Class, Jorhat with reference to her letter dated 07.09.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)

16.09.2023